

**HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD**

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**ROC No.1911/SO/2024**

**Date: 09/10/2024**

**CIRCULAR No.16/2024**

Sub: High Court for the State of Telangana – Courts – Criminal – Special Judicial Magistrates of II Class – Allocation of work to the Special Judicial Magistrates of II Class - **INSTRUCTIONS – ISSUED.**

- Ref:1) High Court's Circular Roc.No.388/SO/75, dated 29.12.1975.  
2) G.O.Ms.No.35, Law (LA, LA &J-Home Courts.B) Department, dt.01.07.2024.  
3) Issue No.2 of Rules Supplement to part-II Extraordinary of the Telangana Gazette, dt.01.07.2024.

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As you are aware that the Central Government has enacted Bharatiya Nagarik Suraksha Sanhita, 2023 (hereafter BNSS) in place of Criminal Procedure Code, 1973, under the new Act there are no Special Metropolitan Magistrates of Second Class and Chief Metropolitan Magistrates. Thus there are only Special Judicial Magistrate of II Class and Chief Judicial Magistrate and accordingly the Government vide orders 2<sup>nd</sup> and 3<sup>rd</sup> cited, has renamed them.

The Government appoints Second Class Magistrates under the BNSS Act, 2023, and the High Court confers all the powers of the Second Class Magistrates to the said magistrates under Section 11 and the concerned Chief Judicial Magistrates shall define local limits of the areas within which the Special Magistrates may exercise powers and as to the distribution of business among the magistrates u/s. 12 (1) & 13 (2) of BNSS Act, 2023.

Therefore, in partial modification of the instruction No.6 of the High Court's circular 1<sup>st</sup> cited above, all the Unit Heads are directed to issue instructions to the Chief Judicial Magistrates to issue orders under Sections 12 (1) & 13 (2) of BNSS Act, 2023, defining the local limits of the areas within which the Special Magistrates may exercise powers and as to the distribution of business among the magistrates.

Any deviation of the above instructions will be viewed seriously.

  
**REGISTRAR GENERAL**

To

1. All the Unit Heads in the State.
2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Section Officer, E Section and D-I Budget, High Court for the State of Telangana, Hyderabad.